

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:6893  
ANSWERED ON:10.05.2000  
LETTERS FROM MPS  
RAGHUNATH JHA; SHEESH RAM SINGH RAVI

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) the number of letters received by the Prime Minister and the Minister of State of Personnel, Public Grievances and Pensions pertaining to the Kendriya Bhandar, NCCF and Super Bazar in each of the last 12 months from the Members of Parliament along with the status thereof;
- (b) the steps taken to expedite the replies to the pending letters;
- (c) whether there is any proposal to proceed against the authorities responsible for causing the delay in replying to these letters; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF STATE OF DEPARTMENT OF PERSONNEL AND TRAINING AND DEPARTMENT OF PENSION AND PENSIONERS' WELFARE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS

(SMT. VASUNDHARA RAJE)

- (a): A statement is annexed.
- (b): Letters of MPs are promptly attended and replied to as expeditiously as possible. In certain cases, however, when information has to be obtained from other offices or where the issues involved require detailed examination, some delay in replying becomes unavoidable. The pending letters are under process.
- (c) & (d): Do not arise.

STATEMENT REFERRED TO IN REPLY TO PART (a) OF UNSTARRED QUESTION No.6893 BY SHRI SHEESH RAM SINGH RAVI AND SHRI RAGHUNATH JHA FOR ANSWER IN LOK SABHA ON 10.5.2000

Sl. No.	Month received	No. of letter received	No. of letter replied	Pending
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1.	May, 1999	2	2	Nil
2.	June, 1999	5	5	Nil
3.	July, 1999	-	-	-
4.	August, 1999	1	1	Nil
5.	September, 1999	-	-	-
6.	October, 1999	-	-	-

7.	November, 1999	6		6	Nil
8.	December, 1999	1		-	1
9.	January, 2000	-		-	-
10.	February, 2000	2		1	1
11.	March, 2000	14		3	11
12.	April, 2000	1		-	1
Total		32	18	14	